55 Written Answers [
RAJYA SABHA-] to
Questions 56

- (६) बिलफ़टन में जमीन . ३,०३,०००
- (ख) ऐसी उम्मीद है कि अपने मिशन के कराची से इस्लामाबाद चले जाने के बाद भी, मिशन का एक काफ़ी बड़ा भाग कराची में रहेगा जो वीसा, व्यापार, कोंसली कार्य, सूचना, आदि का आवश्यक काम देखेगा। इस प्रकार हमें अपने काम के लिए अपनी सभी इमारतों की जरूरत पड़ेगी और हो सकता है कि और भी इमारतों किराये पर रखनी पड़ें जैसे कि आजकल रखी हुई हैं। अगर बाद में यह मालूम हुआ कि सरकार को किसी इमारत की जरूरत नहीं रह गई है तो उसको इस तरह निबटा दिया जायेगा कि सरकार को ज्यादा से ज्यादा फायदा हो सके।

†[THE MINISTER OF EXTERNAL AFFAIRS (SARDAR SWARAN SINGH):
(a) The details of immovable property owned by the Government in Karachi are as follows:—

Cost Rupees

- (i) Chancery building 12,93,000
- (ii) Residence of the High Commissioner 4,13,000
- (iii) Residence of the Deputy
  High Commissioner and flats
  for officers (3 buildings) 9,74,000
- (iv) Staff Quarters (1 building) 6,85,000
- (v) Recreation Centre (Hut at Hawks Bay) 14,000
- (vi) Land at Clifton 3,03,000
- (to) Even after the initial shifting Df our Mission from Karachi to Islamabad, a major portion of our establishment is expected to remain behind in Karachi to look after such essential work as visa, trade, consular, information, etc. As such we wwoid re
  - t[ ] English translation.

quire all the buildings we own for our use and may even have to continue to rent some more residences as at present. If ultimately any property | is found to be surplus at a later date, ' it would be disposed of to the best j advantage of the Government.]

## DEPUTATION OF ALL INDIA TELEGRAPH EMPLOYEES UNION TO DEPUTY MINISTER

\*55. SHRI FARIDUL HAQ ANSARI: Will the Minister of COMMUNICATIONS be pleased to state whether it is a fact that a deputation of the All-India Telegraph Employees' Union met the Deputy Minister of Communications on or about 3rd October, 1964; if so, what was the purpose of this meeting?

THE DEPUTY MINISTER IN TH\* DEPARTMENT OF COMMUNICATIONS (SHRI B. BHAGAVATI): Representatives of the All India Telegraph Engineering Employees Union Class III met the Deputy Minister (Communications) on the 3rd October, 1964. The purpose of their meeting was to represent against certain duty chart proposed to toe given effect to in the Delhi Trunk Exchange.

## FINANCIAL ASSISTANCE TO RETRENCHED WORKERS

- \*56. SHRI P. K. KUMARAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to refer to the answer given to Unstarred Question No. 549 in the Rajya Sabha on the 22nd September, 1964 and state:
- (a) whether the examination of the question of financial assistance to persons thrown out of employment due to the enforcement of Regulation 28 of the Coal Mines Regulations, 1987 has since been completed;
- (b) if so, whether any scheme has been formulated; and
- (c) if the reply to part (a) above be in the negative, the reasons therefor?